

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins.) No. 409 of 2020**

**IN THE MATTER OF:**

**Aroon Kumar Aggarwal**

**....Appellant**

**Vs.**

**ABC Consultants Pvt. Ltd.**

**....Respondent**

**Present:**

**For Appellant: Ms. Nattasha Garg, Mr. Arav Pandit and Ms. Tejaswini Chandrasekhar, Advocates**

**For Respondent:**

**O R D E R**

**16.03.2020:** At request of Learned Counsel for the Appellant to obtain necessary instructions the matter is adjourned to **31<sup>st</sup> March, 2020** under the caption 'For Admission (Fresh Case)'.

[Justice Venugopal M.]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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